

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.214
Co.Appeal 138 of 2020

Proceedings under Section 58 & 59 Co. Act, 2013

IN THE MATTER OF:

Pratik Himanshubhai Bhatt
V/s
Radha Krishna Reality Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 11/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Monaal Davawala, Adv.
For the Respondent : Mr. Harmish K Shah, Adv.

ORDER

A leave note from the respondent was received.

List for further consideration 22.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)